NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI **DAILY CAUSE LIST DATED 29.10.2021 (FRIDAY)**

COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---------------------------|----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 799 of 2021 | Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors. | Rajesh Kumar | Abhishek Anand-R1 |
| 2. | Comp. App. (AT) (Ins) No. 820 of 2021 (With Defects) | Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Anr. | Kumar Anurag Singh | M.P. Bharucha |
| 3. | Comp. App. (AT) No. 123 of 2021 | Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors. | Henna George | |

| For Admi | ssion (After Notice) | | | |
|----------|---|--|-----------------|--|
| 4. | Comp. App. (AT) (Ins) No. 299 of 2020 | State Bank of India Vs. Venugopal Dhoot & Ors. With | Bishwajit Dubey | Jash Shah-R7 to R9 |
| 5. | Comp. App. (AT) (Ins) No. 467 of 2020 | Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With | Varuna Bhanrale | Sandeep S Ladda- R5 Vajyant Paliwal-R3 |
| 6. | Comp. App. (AT) (Ins) No. 639 of 2020 | BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With. | Dheeraj Nair | Kritika Nagpal-R1 |
| 7. | Comp. App. (AT) (Ins) No. 640 of 2020 | BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors. | Dheeraj Nair | Moueshree Shukla- R3 Prafful Goyal-R8 |
| 8. | Comp. App. (AT) (Ins) No. 699 of 2021 | Baiju Trading and Investment Pvt. Ltd. Vs. Mr. Arihant Nanavati, Liquidator & Ors. | Kshitiz Garg | Kaustav Som Arjun Krishnan-R1 |

| 9. | Comp. App. (AT) (Ins) No. 789 of 2021 | Harish Bagla Vs. Sunil Mohan Acharya The Liquidator of Amrit Feeds Ltd. & Anr. | Ashish Choudhury | Sreenita Ghoshdastidar Sunil M Acharya-R1 Kamal Sharma-R2 |
|-----|---|--|------------------|--|
| 10. | Competition App. (AT) No. 26 of 2020 | Travel Agents Association of India Vs. Competition Commission of India & Ors. | MM Sharma | Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4 |

For Hearing

| 11. | Comp. App. (AT) (Ins) No. 24 of 2021 | Dinesh G. Jaiswal Vs. Punjab National Bank & Anr. | Purushottam Kumar Jha | Aditya Dewan-R1 & R2 |
|-----|---|--|--------------------------|--|
| 12. | Comp. App. (AT) (Ins) No. 95 of 2021 | Tridhaatu Kirti Developers LLP Vs. Arihant Nenawati & Ors. | Smriti Churiwal | Arjun Krishnan-R1 Saurabh Ajay Gupta- R2 & R3 Srishti Prabhakar |
| 13. | Comp. App. (AT) (Ins) No. 252 of 2021 | Saurabh Bhuta Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr. | Sharath Sampath | Avinav Mukherjee Prem Prakash Kanwer Rushil Mathur-R1 |

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

| 14. | Contempt Case | Deccan Chronicle Holdings Ltd. | Arjun Asthana | |
|-----|-----------------|--|---------------|--|
| | (AT) No. 28 of | Vs. | | |
| | 2021 in Comp. | SREI Multiple Asset Investment Trust – | | |
| | App. (AT) (Ins) | Vision India Fund & Ors. | | |
| | No. 553 of 2019 | | | |
| | | | | |

For Hearing

| 15. | Comp. App. (AT) | Bank of Maharashtra | Chaitanya B. Nikte | Anoop Rawat |
|-----|------------------|---------------------------------|--------------------|--------------------|
| | (Ins) No. 503 of | Vs. | | Vajiayant Paliwal |
| | 2021 | Videocon Industries Ltd. & Ors. | | Zeeshan Khan |
| | | | | Moulshree Shukla- |
| | (PH) | | | R1 to R13 |
| | | | | Madhav Kanoria-R14 |
| | | | | Diwakar |
| | | With | | Maheshwari-R15 |
| 16. | Comp. App. (AT) | IFCI Ltd. | Perth Bhatia | Anoop Rawat |
| | (Ins) No. 505 of | Vs. | | Vajiayant Paliwal |
| | 2021 | Videocon Industries Ltd. & Ors. | | Moulshree Shukla- |
| | | | | R1 to R13 |
| | (PH) | | | Madhav Kanoria-R14 |
| | | | | Diwakar |
| | | With | | Maheshwari-R15 |

| 17. | Comp. App. (AT) (Ins) No. 529 of 2021 (PH) | Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With | Ayush Negi | VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15 |
|-----|---|--|------------------|--|
| 18. | Comp. App. (AT) (Ins) No. 650 of 2021 | Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors. | Sandeep S. Ladda | Anoop Rawat Moulshree Shukla-R1 Bishwajit Dubey-R2 Diwakar Maheshwari-R3 |
| 19. | Comp. App. (AT) (Ins) No. 411 of 2021 | Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr. | Deepak Shukla | Siddhartha Barua- R1 Praveen Bansal-R2 |

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By order of Hon'ble Acting Chairperson

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